

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "C-SMC" KOLKATA*

Before Shri S. S. Godara, Judicial Member

आयकर अपील सं.य/ ITA No. 1526/Kol/2019 Assessment Year:2011-12

Manju Devi Agarwal PAN: ACYPA4103A	<u>बनाम/</u> <u>V/s.</u>	I.T.O., Ward 2(1), Siliguri
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	None appeared
प्रत्यर्थी की ओर से/By Respondent	Shri Jayanta Khanra, JCIT, Ld.DR
सुनवाई की तारीख/Date of Hearing	15-04-2021
घोषणा की तारीख/Date of Pronouncement	15-04-2021

आदेश /O R D E R

Shri S.S. Godara, JM:

1. This assessee's appeal for assessment year 2011-12 arises against the CIT (Appeals), Siliguri's order dated 10-04-2019 passed in case No. 122/CIT(A)/SLG/2018-19 involving proceedings u/s 143(3)/147 of the Income-tax Act, 1961 in short the 'Act').

I have heard the Ld.DR. Case file perused.

2. At the outset, it is noticed that the assessee seeks permission from this Bench to withdraw its appeal (ITA No. 1526/Kol/2019) as she has opted to avail the scheme under "Vivad Se Vishwas Act, 2020" vide her application dated Nil. The assessee stated that she has filed Form No.1 under the provisions of "Vivad Se Vishwas Act, 2020.

3. In view of above, I accept this application of assessee and dismiss this appeal as withdrawn.

4. In the result, the appeal of the assessee is dismissed in above terms.

Order pronounced in open court on 15-04-2021

Sd/-
(S.S. Godara)
Judicial Member

दिनांक:- 15-04-2021 कोलकाता

**PP/Sr.PS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant/Assessee: Manju Devi Agarwal C/o Narmada Agencies, S.F Road, Siliguri-734005, W.B.
2. प्रत्यर्थी/Respondent/Department: I.T.O., Ward 2(1), Aaykar Bhawan, Paribahan Nagar, Matiara, Siliguri-734010, W.B.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।